

Date	Office Report	Orders
		<p>CCP-59/92 in OA-1691/91 Surender Kumar vs. Union of India & Ors. 7.2.1992 Present : Shri V. P. Sharma, counsel for the petitioner. Shri R. L. Dhawan, counsel for the respondents. This C.C.P. is dismissed as withdrawn.</p> <p><i>P. C. Jain</i> (P. C. JAIN) MEMBER (A)</p> <p><i>V. S. Malimath</i> (V. S. MALIMATH) CHAIRMAN</p>